

- (xix) Re-appointment of 8 employees of Rama Krishna Puram-Mandamarri who have been dismissed on the fake medical unfit certificates; and
- (xx) Not to change the existing practice in respect of Helpers to Tradesman, Shift timings in Open cast projects as has been the practice in Coal India Limited and recovery of electricity charges from the workers residing in Company's quarters.

The Strike Notice was seized in conciliation by the Regional Labour Commissioner (Central), Hyderabad and conciliation proceedings were held by him on different dates commencing from 11-01-2000. The Hon'ble Chief Minister of Andhra Pradesh convened a joint meeting with the representatives of Management and recognised Union on 21-02-2000. As a result of this meeting, a Memorandum of Settlement was arrived at between the management of Singareni Collieries Company Ltd. and SCWU on 27 issues including almost all the above 20 demands before Regional Labour Commissioner (Central), Hyderabad on 21-02-2000. Consequent to signing of the above settlement the strike was called off by the Union from 22-02-2000.

(c) The Management has been holding periodic discussions with the Union to sort out the issues. It is being impressed upon the Union not to raise any issues beyond what is provided in Nation Coal Wage Agreements for the rest of the Coal Industry. It is also proposed to organise training classes to the managerial personnel and trade union leaders on the subject of Maintaining Harmonious Industrial Relations.

National Wind Survey Programme

2850. SHRI KUSHOK THIKSEY : Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

- (a) Whether it is a fact that the National Wind Survey Programme was taken up in 21 States to examine the viability to install generator and battery charging system;
- (b) if so, whether any study has been done in the Ladakh region of Jammu and Kashmir to explore the possibility of generating wind energy;
- (c) if not, whether Government purpose to conduct any study there;
- (d) if not, the reason therefor, and

(e) whether Government have received any proposal from J&K Government for his purpose ?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN) : (a) to (d) Yes, Sir. The National Wind Resource Assessment Programme has been undertaken in 24 States/UTs, including Ladakh region of Jammu and Kashmir. Wind energy surveys undertaken at Basgo, Phyang and Chochot in Ladakh have indicated that the wind resource in this region is not adequate enough for economic exploitation of wind energy for power generation.

(e) No, Sir.

Popularization of Non-Conventional Energy Use

2851. SHRI G. RAMACHANDRAIAH : Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether Government have received any representations from NGOs and social activists to propogate the use of non-conventional energy like solar energy, wind energy in rural areas;

(b) if so, the details of such representations;

(c) whether Government have spend huge amounts on release of advertisements on the media for such purpose;

(d) whether it is a fact that such a campaign has not generated the kind of response *vis-a-vis* the money spend;

(e) whether alternate strategies to popularize the use of non-conventional energy will be explored;

(f) whether any strategy has already been considered; and

(g) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN) : (a) and (b) The Ministry of Non-Conventional Energy Sources has been providing requisite information on the various non-conventional energy programmes to the NGOs as and when such requests are received from them. NGOs are advised, if necessary, to approach the concerned State Nodal Agencies responsible for implementation of various programmes of the Ministry.

(c) and (d) No Sir.